

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

I.A. No. 362 of 2013 in
DFR No. 2293 of 2013

Dated : 26th November, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s. South Indian Sugar Mills Association & Ors.Appellant(s)
Versus
Andhra Pradesh Electricity Regulatory
Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. K. Gopal Choudary
Mr. Challa Gunaranjan
Mr. Mullapudi Rambabu
Counsel for the Respondent(s): Mr. K.L.D.S. Vinober for
Mr. A. Subba Rao
Mr. K.V. Mohan
Mr. K.V. Balakrishnan for R.1

ORDER

Mr. Vinober appearing on behalf of Mr. Subba Rao, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.2 and Mr. K.V. Mohan, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.1. The learned counsel for the Respondent No.2 seeks some time to get instructions with regard to filing of reply to the condonation of delay.

Post the matter on **02.12.2013.**

(Rakesh Nath)
Technical Member
ts/pr

(Justice M. Karpaga Vinayagam)
Chairperson